## Information note to the Press (Press Release No. \$\frac{3}{2}\$ /2020)

For Immediate Release

## Telecom Regulatory Authority of India

Extension of last date to receive comments / counter comments on TRAI Consultation Paper on "Enabling Unbundling of Different Layers Through Differential Licensing"

New Delhi, 13<sup>th</sup> October 2020 – The Telecom Regulatory Authority of India (TRAI) had released a Consultation Paper on "Enabling Unbundling of Different Layers Through Differential Licensing" on 20<sup>th</sup> August 2020. The last date for receiving written comments / counter comments on the issues raised in the Consultation Paper was fixed as 15<sup>th</sup> October 2020 and 29<sup>th</sup> October 2020 respectively.

- 2. Keeping in view the request of Industry Associations for further extension of time for submission of comments, it has been decided to extend the last date for submission of written comments / counter comments upto 30<sup>th</sup> October 2020 and 13<sup>th</sup> November 2020 respectively. No further requests for extension would be considered.
- 3. The comments may be sent to Shri S.T. Abbas, Advisor (Network, Spectrum & Licensing), TRAI, preferably in electronic form at advmn@trai.gov.in. For any clarification/ information he may be contacted at Telephone Number +91-11-23210481.

(S.K. Mishra) Secretary I/c, TRAI